

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 1st March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. R. Mekhala
Mr. Manoj Dubey

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Manish Tiwari for R.1
Ms. Shikha Ohri for R.2

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **20.03.2013**.

(V.J. Talwar)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson